

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3926
ANSWERED ON:30.04.2012
TOLL PLAZAS AT KARNAL
Sharma Dr. Arvind Kumar

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has taken note of prior collection of toll tax and records of revenues deposited by the companies without completion of construction work on all the four toll plazas in Karnal of which one is running at 146 km and second running at 96 to 100 km at Panipat, third at Gharaunda at NH-1 and fourth one is under construction near Village Naultha, Israna, Panipat at NH-71A (connected highway to NH-1);
- (b) if so, the details thereof alongwith the reaction of the Government thereto;
- (c) whether the Government has received any request/representations for removal of at least two proposed toll plazas viz., Gharaunda and Israna in Karnal;
- (d) if so, the details thereof alongwith the action taken by the Government thereon;
- (e) whether the Government has formulated any policy under which concessionary passes are provided to the local people of the area and if so, the details thereof alongwith the details of approval and disapproval of cuts, underpasses and ROBs by NHAI on both the NHs; and
- (f) whether the Government is also keeping any check on toll collection companies for collecting such a huge toll tax from the people and if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

- (a) & (b) There is only one toll plaza located at Km 146.400 on NH-1 (Six laning of Panipat- Jalandhar section) where realizable User fee (Toll) is being collected by the concessionaire as per the concession agreement. Toll tax is being collected after completion of widening of Panipat elevated stretch from km. 86.0 to km. 96.0 of NH-1 in the State of Haryana. The toll plaza at Village Naultha, Israna is a part of 4-laning of Rohtak-Panipat section of NH-71A is under construction and tolling is to be started after completion of the project.
- (c) & (d) Yes, Madam. Matter has been examined. Relocation/shifting of toll plaza from km 146.400 to km 110.000 is proposed as per concession agreement. Similarly at Israna in Karnal toll plaza has been constructed by a concessionaire as per concession agreement. Tolling is to be started after completion of the project.
- (e) Concessional passes are being issued as per NH (Fee), Rules, 2008 as amended from time to time. There is provision of 44 Vehicular Under Passes (VUP) and 55 Pedestrian Under Passes (PUP) at pre-determined location in the concession agreement based upon the feasibility studies carried out for 6 laning of Panipat-Jalandhar stretch of NH-I from Km 96.000 to Km 387.100. There is no provision of permanent median cut except for provision of temporary median cuts required from the point of carrying out incident management by the Concessionaire for safety and proper regulation of traffic.
- (f) Toll Collection is being monitored on daily basis.